



Ref: IRDA/NL/ORD/MISC/164/09/2015

Date: 07-09-2015

Office Order

**Re: Committee for development of a model for
sharing the motor vehicle database**

It is expected that Insurance Information Bureau of India (IIBI) would be in a position to obtain data from various national level entities such as Aadhar, MoRTH, State Government etc. which could be transferred to the Insurance Companies in a seamless manner subject to the concurrence/ agreement with the respective entities. Such sharing of data in a seamless manner could bring efficiencies in the insurance sales and services. More particularly, in relation to the Motor vehicles insurance there is scope for improving the current system of data entry etc. by doing away with it. Some of these entities are likely to press that further sharing of the data could be made for commercial use only on a revenue sharing model.

In view of the above, competent Authority hereby constitutes a committee with the following members:

- i. Mr. Bhargav Das Gupta, CEO – ICICI Lombard - Chairman,
- ii. Mr. Abhishek Dutta, Head- Motor, IIBI – Member
- iii. Mr. A.Hoda, GM, United India Insurance - Member
- iv. Mr. Anil Agarwal, Additional Director, Shriram General Insurance – Member, Convenor

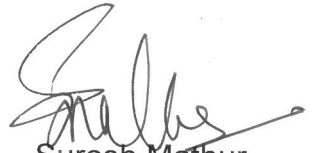
The committee constituted needs to work on the below tasks:

- i. Developing a revenue sharing model in relation to Motor vehicle database that could be seamlessly transferred
- ii. Suggest Billing and settlement frequency and processes

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iii. Any other related matter issues relating to the same.

The committee shall submit its report within 4 weeks of its constitution.

A handwritten signature in black ink, appearing to read 'Suresh Mathur', with a long horizontal stroke extending to the right.

Suresh Mathur
Sr. Joint Director-NL